

(b) and (c). The question of giving financial assistance is under active consideration and it is proposed to appoint Central and State Government directors when the loan is granted.

**Pulp, Paper and Newsprint Plants**

- \*77. **Shri A. N. Vidyalamkar:**  
**Shri Vidya Charan Shukla:**  
**Dr. Chandrabhan Singh:**  
**Shri Parashar:**  
**Shri Hukam Chand**  
**Kachhavaia:**  
**Shri Chandak:**  
**Shri Daji:**  
**Shri Yashpal Singh:**

Will the Minister of Industry and Supply be pleased to refer to the reply given to Starred Question No. 691 on the 17th September, 1965 and state:

(a) whether Government have completed the scrutiny of the reports on the setting up of pulp, paper and newsprint plants in India; and

(b) if so, the decision taken thereon?

The Deputy Minister in the Ministry of Industry and Supply (Shri Bibudhendra Misra): (a) Not yet, Sir.

(b) Does not arise.

**Export of Iron Ore to Japan**

- \*78. **Shri Vidya Charan Shukla:**  
**Shri Hukam Chand**  
**Kachhavaia:**  
**Shri Parashar:**  
**Dr. Chandrabhan Singh:**  
**Shri Chandak:**  
**Shri J. P. Jyotishi:**  
**Shrimati Minimata:**  
**Shri Daji:**

Will the Minister of Commerce be pleased to state:

(a) whether it is a fact that the programme of export of iron ore to Japan will be adversely affected in case the railway line carrying the iron ore is also utilised for carrying the iron ore for steel plant at Vishakhapatnam; and

(b) if so, the alternative arrangements made to check the adverse effect on export?

The Minister of Commerce (Shri Manubhai Shah): (a) and (b). The question of exact location of the next steel plant is still under the consideration of Government, but under any decision suitable arrangements would also have to be made to maintain and safeguard the iron ore export programmes.

**Zinc Smelter Plant near Udaipur**

- \*79. **Shri Basumatari:**  
**Shrimati Maimoona Sultan:**  
**Shri Yashpal Singh:**  
**Shri Indrajit Gupta:**  
**Shri U. M. Trivedi:**  
**Shri Heda:**  
**Dr. Sarojini Mahishi:**  
**Shri Kajrolkar:**

Will the Minister of Steel and Mines be pleased to state:

(a) whether it is a fact that Government propose to take over the Zinc Smelter Plant being set up by a private company near Udaipur and if so, in what circumstances,

(b) whether it is also a fact that the Company had defaulted in repayment of certain loans already advanced to it; and

(c) the terms of taking over this plant?

The Minister of Steel and Mines (Shri Sanjiva Reddy): (a) The undertaking of the Metal Corporation of India has been acquired by the Central Government under the Metal Corporation of India (Acquisition of Undertaking) Ordinance, 1965, promulgated by the President on 22-10-1965.

(b) Yes.

(c) Compensation is payable to the Company according to the principles laid down in the Ordinance.